

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP/IBC/206/2023

NAME OF THE PETITIONER : Suneel H. Shah

NAME OF THE RESPONDENT(S) : M/s.Ram Charan Company Pvt Ltd

UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Cousnel Mr.S.R.Rajagopal appears for the Petitioner. Ld. Counsel Mr. Ramaswamy Meyyappan appears for the Respondent.

Respondent counsel stated that the Managing Director of the Respondent Company met with an accident and sought additional time to file reply. **Three weeks time** is allowed to the Respondent to file reply. Rejoinder, if any be filed within **a week** thereafter.

List the matter on **02.07.2024** for hearing.

-SD-

RAVICHANDRAN RAMASAMY
Member (Technical)

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-SD-

JYOTI KUMAR TRIPATHI
Member (Judicial)